THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-1/405

Dated Shillong, the 28th April, 2022

It is hereby notified for the information of all concerned that the Division Bench II comprising the Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh will not sit on April 29, 2022. All cases fixed before that Bench on the said date shall stand adjourned and will appear on May 2, 2022 except for urgent matters, which, if any, may be mentioned before the DIVISION BENCH comprising Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice W. Diengdoh which will sit in Court Room No.2 at 10.30 A.M.

By Order,

Memo NO.HCM.III/166/2019-Judl./Part-1/405-A Dated Shillong, the 28th April, 2022

Copy to:
1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of

Meghalaya, Shillong for favour of kind information of His Lordship.

2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya,

Shillong for favour of kind information of His Lordship.

3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong

- for favour of kind information of His Lordship.
- .4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for kind information.
 - 5. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for kind information.
 - 6. The P.S. to the Advocate General/Addl. Advocate General, Shillong for kind information.
- 7. The Asst. Solicitor General/Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
- 8. The President/ Secretary, High Court Bar Association, Shillong for kind information.
- 9 The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. She is also requested to get the same uploaded in the Official Website.
- 10. All Court Masters concerned for information and necessary action.
- 11. Notice Board.
- 12. Office File.

JOINT REGISTRAR (LISTING)

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